




**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP9/11	TP 27/16	For hearing	397 / 398	Carborundum Universal Ltd Vs Wendt (India) Ltd and 8 others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	MEHUL KOTHARI O/B AZB & PARTNERS 9663434230	PETITIONER	
2	VEDANTH CHUGH 9900132222	RESPONDENTS No. 1	
3.	ATUL MADHAVAN 9677235700 [FOR POA ASSOCIATES]	RESPONDENTS R2,3, R5-8	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present.
List it alongwith connected matter on 12/12/2017.


Member (T)


Member (J)